

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 4483
TO BE ANSWERED ON 30TH MARCH, 2022**

UNCLAIM MONEY IN DEPARTMENT OF POST

†4483. SHRI RODMAL NAGAR:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is no claimant of crores of rupees in the department of Post and if so, the details thereof;
- (b) whether the Government has identified such customers and if so, the details thereof;
- (c) whether the Government proposes to spend this amount for social work, enhancing postal services and other developmental works; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) Unclaimed Savings Bank Accounts and Savings Certificates identified under Senior Citizens Welfare Fund Rules (SCWF) 2016 are claimed either by the Account Holders or by the legal heirs / nominees and settled as per the procedure prescribed in said Rule.
- (b) Holders of unclaimed Savings Bank Accounts and Saving Certificates are identified as prescribed in SCWF Rules 2016. As on 30.09.2021, 3.01 Crore accounts and certificates are identified as unclaimed.
- (c) & (d) The unclaimed amount, lying in Savings Bank Accounts and Savings Certificates is transferred to Senior Citizen's Welfare Fund which is administered by Ministry of Social Justice and Empowerment.
